

(87)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO.535/95

DATE OF ORDER : 13-10-1997.

Between :-

Dr.B.M.Chowdary

... Applicant.

And

1. The Director, Indian Institute of Chemical Technology (IICT), Uppal Road, Hyderabad-7.
2. Dr.A.V.Rama Rao, Director, IICT, Uppal Road, Hyderabad-500 007.
3. Dr.R.V.Chaudhari

... Respondents

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Counsel for the Applicant : Shri B.Veerabhadra Rao

Counsel for the Respondents : Shri C.B.Desai, SC for CSIR

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (J)).

Ja

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D ... 2.

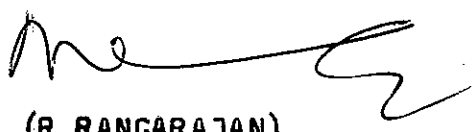
(Order per Hon'ble Shri R.Rangarajan, Member (A)).

Heard Sri Venkata Narasimha Sarma, for Sri B.Veerabhadra Rao, counsel for the applicant and Sri C.B.Desai, standing counsel for the Respondents.

2. When the OA was taken up for considering the office note, the counsel for the applicant submits that he is withdrawing this O.A. Hence the O.A. is dismissed as withdrawn. No order as to costs.

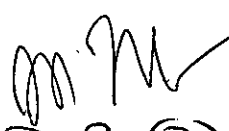

(B.S.JAI PARAMESHWAR)
Member (J)

13.10.97


(R.RANGARAJAN)
Member (A)

Dated: 13th October, 1997.
Dictated in Open Court.

avl/


D.R. (J)

..3..

Copy to:

1. The Director, Indian Institute of Chemical Technology, (IICT), Uppal Road, Hyderabad.
2. One copy to Mr.B.Veerabhadra Rao, Advocate, CAT, Hyderabad.
3. One copy to Mr.C.B.Desai, RSC for Railways, CAT, Hyderabad.
4. One copy to D.R(A), CAT, Hyderabad.
5. One duplicate copy.

YLKR

27/10/97

(6)

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COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S.JAI PARAMESHWAR :
M (J)

Dated:

13/10/97

ORDER/JUDGMENT.

M.A/R.A/C.A.NO.

in

O.A.NO. 535/95

Admitted and Interim Directions
Issued.

Allowed

Disposed of with Directions

Dismissed

Dismissed as withdrawn

Dismissed for Default

Ordered/Rejected

No order as to costs.

YLKR

II Court

केन्द्रीय प्रशासनिक अधिकरण Central Administrative Tribunal भेजण/DESPATCH 21 OCT 1997 हयदराबाद ब्याचपीठ HYDRABAD BENCH
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